

Acc. No. 25668.....  
Date 20.04.2015..

## LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

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### LOK SABHA

Tuesday, 19th March, 1957

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

#### QUESTIONS AND ANSWERS

(See Part I)

11-30 hrs.

#### DEATH OF SHRI P. S. KUMARASWAMI RAJA

**Mr. Speaker:** I have to inform the House of the sad demise of Shri P. S. Kumaraswami Raja who died on the 15th March, 1957 in Madras due to heart attack. He was a Member of the old Central Legislative Assembly.

The House will join with me in conveying our condolence to his family. The House may kindly stand in silence for a minute to express its sorrow.

*The Members then stood in silence for a minute.*

#### PAPERS LAID ON THE TABLE

##### FOREIGNERS (EXEMPTION) ORDER, 1957

**The Minister of Home Affairs (Pandit G. B. Pant):** I beg to lay on the Table, under sub-section (2) of section 3A of the Foreigners Act, 1946, a copy of the Foreigners (Exemption) Order, 1957, published in the Notification No. S.R.O. 270, dated the 19th January, 1957.

[Placed in Library. See No. S-19/57]

##### FINANCIAL AGREEMENT BETWEEN THE GOVERNMENTS OF INDIA AND BURMA

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):** I beg to lay on the Table a

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copy of the Financial Agreement between the Government of India and the Government of the Union of Burma.

[Placed in Library. See No. S-20/57]

##### NOTIFICATIONS RE: AMENDMENTS TO REPRESENTATION OF THE PEOPLE (CONDUCT OF ELECTIONS AND ELECTION PETITIONS) RULES

**The Minister of Law and Minority Affairs (Shri Biswas):** I beg to relay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of each of the following Notifications making certain amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rules, 1956:—

- (1) Notification No., S.R.O. 2719 dated the 16th November, 1956.

[Placed in Library, See No. S-487/56]

- (2) Notification No. S.R.O. 3668, dated the 14th December, 1956.

[Placed in Library. See No. S-572/56]

I also beg to lay on the Table, under sub-section (3) of section 169 of the Representation of the People Act, 1951, a copy of the Notification No. S.R.O. 412, dated the 4th February, 1957, making certain further amendments to the Representation of the People (Conduct of Elections and Election Petitions) Rule, 1956.

[Placed in Library. See No. S-21/57]

##### NOTIFICATION RE: AMENDMENT TO REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES

**Shri Biswas:** I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Notification No. S.R.O. 140, dated the 10th